

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : T Prakashavel
PETITION NUMBER : CP/IB/118/2023
APPLICATION NUMBER : a) IA(IBC)/758(CHE)/2024
b) IA(IBC)/759(CHE)/2024

ORDER

104.a. IA(IBC)/758(CHE)/2024 IN CP/IB/118/2023

Ld. Counsel Mr. Kaushik for IRP. Ld. RP is present in person. Ld. Counsel Mr. Akhilan for the Respondent.

Counsel for the Respondent stated that Mr. T Prakashavel, personal guarantor will appear during the next hearing. Counsel for the Respondent stated that he will be ensuring his appearance during the next hearing. This is the final opportunity.

Personal Guarantor is directed to pay the fee of Rs.25,000/- as directed in the order dated 23.02.2024 within 2 weeks.

List the Application for hearing on **10.09.2024**.

104.b. IA(IBC)/759(CHE)/2024 IN CP/IB/118/2023

Ld. Counsel Mr. Kaushik for IRP. Ld. RP is present in person.

This is an application filed to take on record the report filed by Resolution Professional of the Personal Guarantor in **CP/IB/118/2023**.

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Report is taken on record.

Counsel for the Personal Guarantor stated that he has not received the IRP report.

RP is directed to serve the report.

Reply be filed within 2 weeks.

Rejoinder be filed within a week thereafter

List the Application for hearing on **10.09.2024**.

Sd/-

RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk